

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

ORIGINAL APPLICATION NO.

1068/99

DATE OF ORDER : 20-7-1999.

Between :-

1. Srinivas Pamulaparthy
2. Md. Waheed Ali

... Applicants

And

The General Manager, Ordnance
Factory Project, Yeddu mailaram
Post, Medak District.

... Respondent

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Counsel for the Applicants : Shri K. Ram Reddy

Counsel for the Respondents : Shri B. N. Sarma, Sr. CGSC

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CORAM:

THE HON'BLE JUSTICE SHRI D. H. NASIR : VICE-CHAIRMAN

THE HON'BLE SHRI H. RAJENDRA PRASAD : MEMBER (A)

(Order per Hon'ble Justice Shri D. H. Nasir, Vice-Chairman).

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...2.

B

(Order per Hon'ble Justice Shri D.H.Nasir, Vice-Chairman).

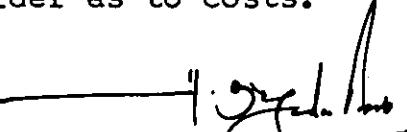
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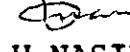
Heard the learned counsel for the applicants as well as Sri B.N.Sarma, Senior Standing Counsel for the Respondent.

2. The counsel for the applicants submit that the applicants are denied the opportunity of appearing for the interview scheduled to be held on 23.7.1999 for the post of LDC-cum-TYPIST on the ground that their candidature is not sponsored by the Employment Exchange. However, it is now well settled that any candidate inspite of having not been sponsored by the Employment Exchange should be given the opportunity of appearing at the writtentest/viva-voce if the said candidate satisfies the basic eligibility criteria. Hence this OA is disposed of with a direction to the respondents to allow the applicants to appear at the written test/interview scheduled to be held on 23.7.1999 even if their names have not been sponsored by the Employment Exchange provided they fulfill the basic eligibility criteria.

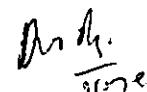
3. O.A. ^{disposed of} Ordered accordingly at the admission stage itself.

No order as to costs.


(H. RAJENDRA PRASAD)
Member (A)


(D.H. NASIR)
Vice-Chairman

Dated: 20th July, 1999.
Dictated in Open Court.


M.H.
Sarker

avl/

COPY TO:-

1. HDHNO
2. HHRM (A)
3. HESIP M (J)
4. D.R. (A)
5. SPARE

TYPED BY
COMPARED BY

CHECKED BY
APPROVED BY

THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH, HYDERABAD;

THE HON'BLE MR. JUSTICE D.H. NASIR
VICE - CHAIRMAN

THE HON'BLE MR. H. RAJENDRA PRASAD
MEMBER (ADMIN)

THE HON'BLE MR. R. RANGARAJAN
MEMBER (ADMIN)

THE HON'BLE MR. D.S. JAI PARAMESHWAR
MEMBER (JUDL)

ORDER: Date. 20.7.99

ORDER / JUDGMENT

MA./RA./CP.NO

IN
DA.NO. 1068/99

ADMITTED AND INTERIM DIRECTIONS
ISSUED.

ALLOWED.

C.A. CLOSED

R.A. CLOSED.

D.A. CLOSED

DISPOSED OF WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWN

ORDERED / REJECTED

NO ORDER AS TO COSTS.

केन्द्रीय व्यापारिक विधिकरण
Central Administrative Tribunal
प्रेषण / DESPATCH

22 JUL 1999

हैदराबाद व्यायामी दर
HYDERABAD BENCH